

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.1002  
TO BE ANSWERED ON 21.12.2017**

**Pitiable Condition of National Coaches and Camps Conducted by SAI**

**1002. SHRI TEJ PRATAP SINGH YADAV:  
DR. BOORA NARSAIAH GOUD:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether pitiable conditions at National Coaching Camps conducted by Sports Authority of India (SAI) have adversely been affecting the performance of sportspersons preparing for International tournaments;**
- (b) if so, the details thereof;**
- (c) whether there are regular complaints of absence of basic facilities, substandard food, low diet allowance, shoddy accommodation and poor practice facilities at SAI Training Centres;**
- (d) if so, the details thereof including Saifai, Etawah;**
- (e) whether Government has formulated any plan for developing sports infrastructure and training facilities and if so, the details thereof including funds to States; and**
- (f) the steps taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS  
AND SPORTS  
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

**(a) & (b): No Madam. Sports Authority of India (SAI) organises National Coaching Camps for the elite sports persons / teams preparing for International competitions, provides facilities such as wholesome nutritious diet, food supplements, equipment, state-of-the-art infrastructure, lodging & travelling facilities at par with international standards, provides services of reputed Indian and Foreign Coaches/Supporting staff, Scientific & Medical support,**

**Sports Kit etc. besides financial assistance for their training abroad and participation in International Competitions in India and abroad. No complaint has been received and hence, the question of pitiable condition does not arise.**

**(c) & (d): Complaints with reference to the implementation of SAI Training Centre (STC) Scheme are received from time to time and are attended. As a matter of fact, the STC Scheme is a joint venture between SAI and the respective State Governments. Under the scheme sports infrastructure is provided by the State Government for training of sportspersons in the identified sports discipline. In many cases, the condition of the sports infrastructure was not good due to non-maintenance by respective State Governments and financial constraints.**

**Since, all the SAI Training Centres (STCs) need upgradation and regular maintenance, SAI has enhanced its financial norms for regular upkeep/maintenance of the centres including all other components required for regular training for the sportspersons. The financial norms with regard to annual operation & maintenance including grant for sports consumable & non-consumable equipment was also enhanced.**

**The STC Saifai, Etawah was established by SAI by the infrastructure provided by the State Government in 1996 and Athletics, Handball & Wrestling were identified as the sports discipline. Presently 52 Boy trainees in the above discipline are being trained. As regards to the status in respect of STC Saifai, Etawah, there are no specific complaint received with regard to the implementation of STC Scheme at the centre.**

**(e) & (f): Ministry of Youth Affairs and Sports has revised its Khelo India Scheme with 12 verticals which include State Level Khelo India Centres, Utilisation and Creation/ Upgradation of Sports Infrastructure, Support to National/ Regional/ State Sports Academies for developing sports infrastructure and training facilities across the country. The scheme projects the financial outlay of Rs. 1,727 crore for the years 2017-18 to 2019-20.**

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